Declaration of Assets and Liabilities

Year 20 20-2021

I, HIMANSHU KUMAR, Son/Daughter of LATE -KUMAR DEAVENDRA SHINA, aged 51 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

Sr.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc. Name
N)	Cash	10,000/-	BINA DEVI 20,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 44,173/- (SBI SB A/c)	Rs. 1,02000/- (SBI SB A/c)	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)		Rs. 8768/- per annum premium for LIC No. of Policy - 03	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TVS APACHI Year 2020, BR-01EV 5031	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Gold 10 gm. value as on 05.02.20 Rs.49,000/-	Gold 150 gm. Rs. 7,35,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Home Appl.Tv.and Refrigerator	Home Appl.	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

В. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated1

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL .	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Indrapuri,Patel Nagar Patliputra, Patna-24 Khata No497 Khesra No1191 Thana No02 Sq.ft1361 Value-Rs.50,00,000	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL

property)	(v) Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
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(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.02.2021
(a)	(i) Loans from Banks	SBI, Patna Rs-6,50,000/-	6,50,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	Ne Ne	,
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- BWNPK1318K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]		10 Sept.
	(iv) Property Tax		

Personal Detail

GPF/CPF/PRAN No.

PTS/BLA-995

Gender

M (M/F)

Date of Birth

0 3 0 1 1 9 6 9 :-

Class/Group

B (A/B/C)

Cadre

:-Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee : Himanshu Kumar

Place: PATNA

Designation

: Assistant

Date: 08.02.2021

Department

: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

